NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

40

C.P No. 1153/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Bell Finvest (India) Limited

Intercon Container Survey & Commodities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

40 Adv. Psann Warpe Adv. for Applicent Bell Fin. Ind. 1td.

ORDER CP No.1153/ I&BP/NCLT/MB/MAH/2017

Wrongly on Board. List this matter as fixed on 12.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

b.